

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 142 OF 2019 IN
APPEAL NO. 35 OF 2019 &
IA NO. 143 & 1021 of 2019**

Dated: 6th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Rattan India Power Limited **Appellant(s)**
Versus
Maharashtra Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishrov Mukerjee
Ms. Raveena Dhamija

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1
Mr. G. Umapathy
Mr. Anup Jain
Ms. S. Rama for R-2

ORDER

List the IA No. 142 of 2019 for further hearing on **22.08.2019**, as agreed by learned counsel for both the parties.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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